

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4 - IA/622(AHM)2024
in
CP(IB) 184 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
AMW Motors Ltd

.....Applicant

.....Respondent

Order delivered on: 23/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nishitha Nambiar, Adv.
For the Respondent :

ORDER

IA/622(AHM)2024

Physical copy of the application has not come on record.

List for further consideration on 03.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)